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IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-586/ND/2018

In the matter of :
Raheem Industries

....PETITIONER

Vs.

Amira Pure Foods (P) Ltd

. RESPONDENT

SECTION

Under Section 10 of IBC Code, 2016

Order delivered on 08.8.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Technical)

For the Petitioner/Op. Creditor: -

For the Respondent/Corporate Debtor :

For the Intervener : -

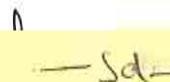
ORDER

None appears for the petitioner. Post the matter for the appearance of the petitioner on 07.9.2018. Non-appearance of the petitioner on the said date will result in dismissal of the petition.

List on 7.9.2018.



(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
08.8.2018